GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†3067 ANSWERED ON 06.08.2018

DEVELOPMENT OF TOURIST MIGRANT AREAS

†3067. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of TOURISM be pleased to state:

- (a) the details and the number of places in the State of Gujarat at which the proposal of developing tourist migrant area is under consideration of the Government; and
- (b) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI K.J. ALPHONS)

(a) and (b): Development and promotion of tourist destinations is primarily the responsibility of the State Governments/Union Territory (UT) Administrations. Ministry of Tourism does not have any scheme for developing tourist migrant areas.

However, the Ministry of Tourism under its schemes of Swadesh Darshan and PRASHAD (National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive) provides Central Financial Assistance (CFA) to State Governments/UT Administrations for development of tourism infrastructure in the country.

The details of projects sanctioned under Swadesh Darshan and PRASHAD Schemes in the State of Gujarat are given at Annexure.

STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.†3067 ANSWERED ON 06.08.2018 REGARDING DEVELOPMENT OF TOURIST MIGRANT AREAS.

The details of projects sanctioned under Swadesh Darshan Scheme in the State of Gujarat are as below:

(Rs. in Crore)

SI. No.	Year of Sanction	Name of the Circuit	Name of the Project	Amount Sanctioned
1.	2016-17	Heritage Circuit	Development of Heritage Circuit in Ahmedabad- Rajkot- Porbandar –Bardoli- Dandi in Gujarat.	93.48
2.		Heritage Circuit	Development of Heritage circuit: Vadnagar- Modhera and Patan in Gujarat	99.81
3.	2017-18	Buddhist circuit	Development of Buddhist circuit: Junagadh- Gir Somnath- Bharuch-Kutch-Bhavnagar- Rajkot- Mehsana in Gujarat	35.99

The details of projects sanctioned under PRASHAD Scheme in the State of Gujarat are as below:

(Rs. in Crore)

SI.	Year of	Name of the Project	Amount
No.	Sanction		Sanctioned
1.	2016-17	Development of Dwarka	26.23
2.		Pilgrimage amenities at Somnath	37.44
